



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/2003/5067A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Indira Barman,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 5<sup>th</sup> September, 2019.

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJ(S) 4204 Dated, Tezpur, the 08.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 05.09.2019 alongwith head quarter leave permission w.e.f. the evening of 04.09.2019 till the morning of 06.09.2019, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2003/50611A, dated 5.9.19**  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**